

Quick Mail Service

4431. SHRI ISHWAR CHOUDHARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the names of the cities where 'Quick Mail Service' scheme has so far been introduced;

(b) what is number of mail delivered through this service during the last two years, place-wise;

(c) whether Government have reviewed the functioning of the scheme;

(d) if so, the main findings thereof; and

(e) what measures Government propose to take to improve the working of the scheme and to implement it at more places?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) A list is laid on the Table of the House [Placed in Library. See No. LT-3139/78]

(b) This information is not available as both ordinary and QMS mail are delivered together and no separate record for delivery of QMS mail is maintained.

(c) and (d). Yes, the scheme is working satisfactorily.

(e) Regular checks are carried out about the functioning of the service with a view to improving it further. There is no immediate proposal to extend the said service.

Shortage of Unani Medicine

4432. SHRI RAJE VISHVESHWAR RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is only one dispensary under the C.G.H.S. Scheme in

Delhi providing Unani system of medicine;

(b) whether it is a fact that there being no registered supplier of Unani medicine with the Ministry, there is generally shortage of medicines so much so that sometimes even in urgent cases, medicines are not available;

(c) whether patients are authorised to purchase medicines in emergent cases against reimbursement when these are not available and what is the procedure for it;

(d) whether M.O. Incharge is authorised to allow such purchase or the patient is left to the mercy of Almighty; and

(e) whether Government propose to devise some ways to help the patients of Unani system in this matter like that prevailing in the Allopathic system of dispensaries and the reasons for different procedure in the two types of treatment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes.

(b) It is a fact that there is no authorised Chemist for day to day supply of local purchase medicines. Unani medicines suppliers are very few in the country. All unani medicines required are stored in the store attached to the dispensary. The dispensary Incharge is responsible for purchase of medicines and he ensures that medicines prescribed are available in the dispensary. The dispensary is open in the morning from 7 A.M. to 10.30 P.M. and 5 P.M. to 7 P.M. in summer and 8 A.M. to 11.30 A.M. and 5 P.M. to 7 P.M. in winter. However, there is no shortage of medicines in the CGHS Unani dispensary and substitute medicines are invariably given to the patient in case any particular medicine is not available.

(c) No. There is no emergency service in the dispensary. It functions in the morning and evening shifts and therefore the question of any medicines required in emergency does not arise.

(d) The M.O. Incharge himself is incharge of stores and can purchase any medicine from the few chemists available in Delhi after following laid down purchase procedures.

(e) There are 63 allopathic dispensaries functioning under the C.G.H.S. Delhi and these dispensaries get their supply of medicines from the C.G.H.S. Medical Store Depot. However, the C.G.H.S. Unani Dispensary being the only such dispensary in the Unani System functioning under the C.G.H.S. Delhi obtains and stocks its supply of medicines directly from the registered firms. The store of the Unani medicines is attached to the dispensary.

राजस्थान में प्रति व्यक्ति चिकित्सा व्यय

4433. श्री एन० प्रार० लक्ष्मीनारायणन : क्या स्वास्थ्य तथा परिवार कल्याण मंत्रों प्रति व्यक्ति चिकित्सा व्यय के बारे में 6 अप्रैल, 1978 के तारांकित प्रश्न संख्या 626 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार और राज्य सरकार ने वर्ष 1974-75 के दौरान राजस्थान में प्रति व्यक्ति 12.11 रुपए व्यय किया ;

(ख) यदि हां, तो क्या इसमें वर्ष 1976-77 और 1977-78 के दौरान वृद्धि करने का विचार था ;

(ग) यदि हां, तो कितना और क्या सरकार अब तक प्रति व्यक्ति व्यय की राशि से सन्तुष्ट है ; और

(घ) यदि नहीं, तो क्या सरकार का विचार अन्य देशों से सहायता मांगने का है और यदि हां, तो इस सम्बन्ध में किन देशों के साथ बातचीत की जा रही है ?

स्वास्थ्य तथा परिवार मंत्रालय में राज्य मंत्री (श्री जयवन्धी प्रसाद यादव) : (क) से (ग). राज्य और केन्द्र दोनों सरकारों द्वारा किए गए प्लान और नान-प्लान खर्च के आधार पर प्रति व्यक्ति व्यय 12.11 रुपए था। राजस्थान में स्वास्थ्य सम्बन्धी प्रति व्यक्ति

खर्च जो 1975-76 में 13.27 रुपए था वह 1976-77 में बढ़कर 14.31 रुपए हो गया। वर्ष 1977-78 के खर्च के आंकड़ें अभी संकलित किए जाने हैं।

केन्द्र की ओर राज्य की सरकारों राजस्थान में लोगों को स्वास्थ्य सेवाएं सुलभ कराने की स्थिति में सुधार लाने के लिए भरपूर प्रयास कर रही हैं और इस राज्य सरकार को विभिन्न राज्य योजनाओं और केन्द्र प्रायोजित योजनाओं को कार्यान्वित करने के लिए योजना आयोग द्वारा स्वीकृत परिव्यय के अनुसार सहायता दी जा रही है।

राजस्थान में स्वास्थ्य कार्यक्रमों पर 1976-77 में जहां 307.85 लाख रुपए का योजना खर्च था वहां वह 1977-78 में बढ़कर 521.80 लाख रुपए हो गया।

(घ) सरकार किसी भी राज्य विशेष के लिए विदेशी सहायता मांग रही है। वैसे, दूसरे देशों ने मलेरिया नियंत्रण, अन्धता निवारण, चिकित्सा शिक्षा को नया रूप देने आदि जैसी हमारी कुछेक राष्ट्रीय योजनाओं के लिए सहायता दी है। किसी राज्य विशेष के स्वास्थ्य क्षेत्र के कार्यक्रम के लिए निश्चित किए गए समग्रयोजना परिव्यय में सारे देशों तथा विदेशी साधन दोनों को मिला मिलती है।

Regulation of E.D. Employees

4434. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have made final decision for regularising the E.D. Employees to the service;

(b) if not what reasons therefor; and

(c) whether Government have any proposal to increase remuneration of E. D. Employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b). E.D. Employees are part time employees. They cannot be treated at par with full time employees in service matters. They are, however, given concession for absorption in regular posts of Group 'D', Postmen/Clerks.

(c) The rates of remuneration of E.D. Employees were revised with effect from 1st September, 1977. The next review of the rates of remuneration of E.D. Employees is due only in September, 1979.